

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 308**

**TO BE ANSWERED ON THE 04<sup>TH</sup> FEBRUARY, 2025/ MAGHA 15, 1946  
(SAKA)**

**E-VISA FACILITIES AT PORTS**

**308. SHRI SRIBHARAT MATHUKUMILLI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the current status of issue of e-Visa facilities at ports across the country including the categories and nationalities of tourists covered;**

**(b) the criteria fixed/adopted by the Government for providing e-visa facilities at select major ports such as Mumbai, Cochin, Mormugao, Chennai, etc., for cruise tourists along with the details of the selection process for these ports;**

**(c) whether the Government proposes to extend e-Visa facilities to additional major ports such as Visakhapatnam Port Trust (VPT); and**

**(d) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI BANDI SANJAY KUMAR)**

**(a) to (d): Electronic visa (e-visa) with Electronic Travel Authorization (ETA) is currently available for nationals of 168 countries for entry through 37 designated entry/exit points. The categories are e-Tourist visa, e-Business visa, e-Conference visa, e-Medical visa, e-Medical Attendant visa, e-Ayush visa, e-Ayush Attendant visa, e-Student visa, and e-Student X visa. E-visa services are provided at International Check Posts including ports where Cruises are allowed, after an assessment of passenger**

**traffic, infrastructure, and manpower requirements in consultations with all stakeholders and ensuring the availability of necessary physical & electronic infrastructure and manpower. This is a continuous ongoing process.**

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